

(2019) 09 ITAT CK 0058

Income Tax Appellate Tribunal (Delhi E Bench)

Case No: Income Tax Appeal No. 1095 /Del Of 2017

M/s. OTM Jewellery
Pvt. Ltd

APPELLANT

Vs

Income Tax Officer

RESPONDENT

Date of Decision: Sept. 24, 2019

Acts Referred:

- Income Tax Act, 1961 - Section 194C, 194I, 1941, 201(1), 201(1A)
- Income Tax Rules, 1962 - Rule 46A

Hon'ble Judges: Bhavnesh Saini, J; O.P. Kant (AM)

Bench: Division Bench

Advocate: Vijay Kumar Gupta, Atiq Ahmad

Final Decision: Dismissed

Judgement